

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2908
ANSWERED ON:13.03.2015
CORRUPTION IN PSBS
Meena Shri Harish Chandra

Will the Minister of FINANCE be pleased to state:

- (a) the details of the action taken by the Government against the Syndicate Bank CMD for being caught red-handed for taking bribery in 2014;
- (b) whether other similar cases of corruption in Public Sector Banks (PSBs) have been exposed during the last three years; and
- (c) if so, the details thereof and action taken in each case thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA)

(a) : Government of India, vide its Order No.1/10/2012/VIG(Part-I) dated 22nd September 2014 terminated the term of office of Shri Sudhir Kumar Jain as CMD, Syndicate Bank with immediate effect.

(b) & (c) : Central Bureau of Investigation (CBI) has reported that they have registered a total number of 139 trap cases against Bank Officials/Officers during the last four years i.e. 2011, 2012, 2013, 2014 and current year 2015 (upto 28.02.2015). The year-wise break-up of these cases is as under:

Year	No. of Cases
2011	32
2012	26
2013	39
2014	37
2015 (upto 28.02.2015)	5
TOTAL :	139

The details of these cases are as under:

Year	Total trap cases	Out of registered against Bank officials	Out of Pending investigation	Out of Pending Trial	Out of Closed/Ended in Conviction	Out of Ended in Underinvestigation	Out of Ended in RDA/otherwise	Out of Disposed off
1	2	3	4	5	6	7	8	9
2011	32	0	23	2	7			
2012	26	0	22	1	3			
2013	39	1	37	1	0			
2014	37	3	33	1	0			
2015 (upto 28.2.2015)	5	5	0	0	0			
Total	139	9	115	5	10			